

[Translation]

Surveillance along Coast Line

2298. SHRI ATAL BIHARI VAJPAYEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Coast Guard is feeling handicapped in increasing proper surveillance due to lack of adequate number of ships, aircrafts and other infrastructural facilities;

(b) if so, the details thereof;

(c) whether certain instance of Pakistani navy harassing Indian fishing trawlers on the Western Coast as also trawlers from Pakistan fishing in our waters and engaging in drug-running and arms-smuggling were noticed during the last three years;

(d) if so, the details thereof; and

(e) the steps proposed to be taken to increase surveillance along the coast line both on the Eastern and Western Coasts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (d). Adequate forces have been deployed for effecting proper surveillance. During the last three years, 21 incidents of harassment of Indian fishermen by Pak Marine Security

Agencies have come to notice. However, no incidence of drug trafficking and arms smuggling by Pak fishing trawlers have been noticed.

(e) Additional detachments of personnel have been provided to intensify surveillance. Daily patrolling is also undertaken. The Coast Guard Development Plan 1992—97 provides for acquisition of new vessels and aircraft.

Change of Cadre for Civil Service Officers

2299. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the number of officers in Indian Civil Services (IAS, IPS, IFS) whose State Cadres have been changed since January 1, 1986;

(b) the details of the concerned officers and the reasons thereof; and

(c) the cadre from which they have been changed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) to (c). A *Statement* is given below:—